

Nomination of cases by Hon'ble the Chief Justice on 29.03.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 6363/2016	Hon. V. K. Shukla, J.	Computer Fresh Section on 29.03.2016
2	Spl. Appeal – 235/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 30.03.2016
3	Spl. Appeal – 825/2015 with Spl. Appeal – 826/2015 with Spl. Appeal – 842/2015 with Spl. Appeal – 843/2015 with Spl. Appeal – 837/2015	Hon. Dilip Gupta, J. (with connected matters)	Computer Fresh Section on 30.03.2016
4	F. A. - 705/1992 with F. A. - 40/1998	Hon. Sudhir Agarwal, J. (with connected cases)	First Appeal Section on 30.03.2016
5	CrI. Appeal – 5760/2011 with CrI. Appeal – 6567/2011	Hon. Ramesh Sinha, J.	CrI. Appeal Section on 30.03.2016
6	CrI. Appeal – 5650/2011 with CrI. Appeal – 5051/2011 with CrI. Appeal – 5310/2011	Hon. Ramesh Sinha, J.	CrI. Appeal Section on 30.03.2016
7	W. P. - 2986/2016	Hon. Sudhir Agarwal, J.	Writ C-II Section on 30.03.2016
In DB as a member			
8	W. P. - 26097/2015	Hon. M. C. Tripathi, J.	Writ C-II Section on 30.03.2016
Bench Comprising			
9	W. P. - 65017/2015	Hon. Tarun Agarwala, J. and Hon. V. K. Mishra, J.	Writ C-II Section on 30.03.2016
Hon....., J.			
10	Bail – 8459/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Listing Section on 29.03.2016
11	CrI. W. P. - 3763/2003	Hon. Om Prakash, J.	Writ C-I Section on 30.03.2016
12	Bail – 2763/2015	Hon. Bharat Bhushan, J.	Bail Section on 30.03.2016

13	Bail – 42446/2015	Hon. R. D. Khare, J.	Bail Section on 30.03.2016
14	Crl. Revision – 1952/2003	Hon. K. N. Bajpayee, J.	Crl. Rev. Section on 30.03.2016
Appropriate Court dealing with such matters			
15	W. P. - 3318/2016	Appropriate Court dealing with such matters	Writ A-II Section on 30.03.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
30.03.2016